## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.011.2017 AT 10.30 AM

TP No.26/HDB/2016
CP No. 34/2008
Sanghi Polyzips Private Limited
Ravi Sanghi & Another
Sanghi Polyzips Private Limited & (10) Others
397/398

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR.S. V. BAMA IXA ISHMA	Adv.	984848591	an
V: Suy or Con appr	Aev.	986986CST	The
A. Clarraverthy	ALD ROLRA	9948516088	03-

**Enclosed Order Sheet** 

Heard Shri S. Chidambaram, Learned PCS for the Petitioner and Dr. S.V. Ramakrishna, Learned Counsel for R-4, Shri Y. Suryanarayana, Learned Counsel for R-3 & 5 and Shri A. Chakravorthy, Learned Counsel for R 7 & 8.

Post the case on 06.12.2017.

Member (T)

Member (J)

Bm